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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 507/2002
MA 341/2003
OA 1333/2001

New Delhi this the 24th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Lekh Raj Singh
S/O Shri Phattam Singh,
Rtd. Sub-Head, Northern
Railway, Kashmiri Gate,
Delhi and R/O H.No. 196,
Vill Dhirpur, Near Nirnakari
Colony, Delhi.

..Petitioner

(By Advocate Shri K.K. Sharma)

VERSUS

1. Shri R.K. Singh,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Smt. Maya Sinha,
F.A. & C.A.O.,
Northern Railway, Baroda House,
New Delhi.
3. Shri Ratan Lal Gehlot,
Sr. Divisional Accounts Officer,
Northern Railway, Moradabad.

(By Advocate Shri V.S.R. Krishna)

..Respondents

O R D E R (ORAL)

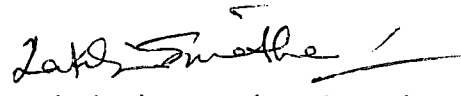
(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard both the learned counsel in CP 507/2002.

2. In view of the Hon'ble Delhi High Court's order dated 3.3.2003 staying the operation of Tribunal's order dated 11.4.2002 in OA 1133/2001, CP 507/2002 is disposed of. Notices issued to the alleged contemners/respondents are discharged.

3. Accordingly, MA 341/2003 is also disposed of.

(Govindan S. Tampi)
Member (A)


(Smt. Lakshmi Swaminathan.)
Vice Chairman (J)